

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...  
**CONTEMPT PETITION NO. 060/00104/2018 IN  
ORIGINAL APPLICATION NO.060/00873/2016**

**Chandigarh, this the 6<sup>th</sup> day of September, 2018**

...  
**CORAM:HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &  
HON'BLE MS. P. GOPINATH, MEMBER (A)**

...

Army No. 7856182 Pardeep Kumar son of Sh. Ramesh Chand, Painter Grade I, aged 57 years (Group C) C/o 359 Coy, ASC (Supply) type G, Chandimandir, Distt. Panchkula- 134109.

**....Petitioner**

**(Present: Mr. Shailendra Sharma, Advocate)**

**Versus**

1. Sanjay Mitra, Secretary, Ministry of Defence, South Block, New Delhi -110001.
2. Lt. Gen. M.H. Thakur, VSM Director General of Supplies & Transport, Army HQ, New Delhi – 110001.
3. Col. Amit Goel, Commanding Officer, 359 Coy, ASC (Supply) Type G, Chandimandir, Distt. Panchkula – 134107.

**..... Respondents**

**ORDER (Oral)  
SANJEEV KAUSHIK, MEMBER (J)**

1. MA No. 060/01298/2018 is allowed. The speaking order dated 24.08.2018 (Annexure MA-1), filed along therewith, is taken on record.

**CP**

1. Heard.
2. Since the respondents have already passed order dated 24.08.2018 (Annexure MA-1), in furtherance of order of this Court, therefore, no contempt is made out.
3. Accordingly, the CP is dismissed. However, the petitioner would be at liberty to file an application for execution of the order, in accordance with law.

**(P. GOPINATH)  
MEMBER (A)**

**(SANJEEV KAUSHIK)  
MEMBER (J)  
Dated: 06.09.2018**

‘mw’

